

organisations propose to promote a joint venture shipping company. As the proposed company would primarily handle captive cargoes of bulk materials being imported and exported overseas, the supply of indigenously produced coal to this company is not under consideration.

#### Civic Amenities in Colonies in Delhi

1091. SHRI MOHAN RAWALE : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the names of colonies in Delhi, which have so far been handed over to the Municipal Corporation of Delhi (MCD) by the Delhi Development Authority (DDA) for maintenance of water supply, construction of road and its maintenance, sewage and other such activities;

(b) the amount paid by the DDA or MCD for the above civic services in these colonies;

(c) the names of colonies in Delhi which are likely to be handed over to the MCD by the DDA for carrying out civic services during the year 1995 upto December;

(d) whether certain Memorandum of Understanding has been signed between the DDA and MCD in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) to (e) The information is being collected and will be laid on the table of the Sabha.

[Translation]

#### National Highways

1092. SHRI KEHLAN RAM JANGDE : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether most of the highways in the country have been recognised as National Highways;

(b) if so, the State-wise details thereof; and

(c) the expenditure likely to be incurred on the widening and repair of the roads alongwith the construction of by-pass roads?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b) A total length of 34,058 km of roads has so far been declared as National Highways. A *statement* indicating length of National Highways State-wise is enclosed.

(c) During 1995-96, there are budget provisions of Rs. 737.89 crores for development which includes widening and bypasses and Rs. 226.50 crores for maintenance of National Highways.

#### STATEMENT

S.No.	Name of States	Length (Km)
1	2	3
1.	Andhra Pradesh	2888
2.	Arunachal Pradesh	330
3.	Assam	2296
4.	Bihar	2117
5.	Chandigarh	24

1	2	3
6.	Delhi	72
7.	Goa	229
8.	Gujarat	1631
9.	Haryana	698
10.	Himachal Pradesh	854
11.	Jammu & Kashmir	648
12.	Karnataka	1996
13.	Kerala	940
14.	Madhya Pradesh	2946
15.	Maharashtra	2918
16.	Manipur	431
17.	Meghalaya	472
18.	Mizoram	551
19.	Nagaland	113
20.	Orissa	1649
21.	Punjab	892
22.	Rajasthan	2931
23.	Sikkim	62
24.	Tamil Nadu	1896
25.	Tripura	200
26.	Uttar Pradesh	2613
27.	West Bengal	1638
28.	Pondicherry	23
Total		34058 Km.

[English]

#### M.V. Akbar Passenger-cum-cargo vessel

1093. SHRI MANORANJAN BHAKTA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that M.V. Akbar Passenger-cum-Cargo Vessel operating between Mainland and A&N Islands had been specially repaired at Hindustan Shipyard, Visakhapatnam in the recent past;

(b) if so, the total expenditure incurred thereon and the time taken in such repair;

(c) whether it is also a fact that the ship's engine failed during the maiden voyage after repair, while plying for Madras with passengers;

(d) if so, whether any enquiry has been conducted in this regard; and

(e) if so, the findings thereof and the action taken/proposed to be taken against the persons found responsible?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) As per Repair Contract, the expenditure incurred for repairs so far is Rs. 32,37,78,000. The time taken for completion of repairs and re-delivery has been 20 months & 3 days from the date of contract.

(c) to (e) No, Sir. The ship's Controllable Pitch Propulsion (CPP) System failed during its voyage from Port Blair to Madras. An enquiry into the matter was conducted which revealed that the failure of CPP System was due to mechanical failure and not due to human error.